

zITEM NO.1J
(For Order)

COURT NO.6

SECTION XII

RECORD OF PROCEEDINGS
SUPREME COURT OF INDIA

I.A.Nos.1-2/2005 in CIVIL APPEAL NOS. 5647-5648 OF 1997

BHARAT COKING COAL LTD.

Appellant(s)

VERSUS

M/S. ANNAPURNA CONSTRUCTION

Respondent(s)

Date: 05/03/2008

This matter was called on for pronouncement
of order today.

For Appellant(s)

Mr. Ajit Kumar Sinha,Adv.

For Respondent(s)

Ms. Sharmila Upadhyay,Adv.

Hon'ble Mr. Justice S.B. Sinha pronounced the Order of the
Bench comprising of His Lordship and Hon'ble Mr. Justice V.S.
Sirpurkar.

The applications are disposed of with directions as contained in
the signed order. No costs.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER

(Signed reportable judgment is placed on the file)